

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION No. 120

Imphal, the 9th July, 2021

No. HCM/C-54/2013-RC(J)/ *91759* High Court of Manipur is pleased to constitute a Sub Committee to prepare draft rules for considering the draft Criminal Rules on Practice, 2021 issued in compliance to the Order dated 20.04.2021 passed by the Hon'ble Supreme Court in Suo Moto Writ (CRL) No. 1/2017 (In Re: to issue certain Guidelines regarding Inadequacies and Deficiencies in Criminal Trials Versus the State of Andhra Pradesh & Ors.) comprising of the following Judicial Officers :

1. Shri A. Guneshwar Sharma, District & Sessions Judge, Imphal West.
2. Shri BK. Sharma, Joint Director, Manipur Judicial Academy.
3. Shri M. Manojkumar, Retd. District & Sessions Judge.
4. Shri Y. Rother, Registrar (Judl), High Court of Manipur.

By order etc.

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL

Memo No. :
Copy to:

Date : 09.07.2021

1. The Registrar (Judl)(Adm./PM&P), High Court of Manipur.
2. The Joint Registrar(Judl & Bench)/CPC, High Court of Manipur.
3. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
4. The System Analyst, High Court of Manipur for uploading the same on official website.
5. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice M.V Muralidaran, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
9. The Private Secretary to Hon'ble Director, MJA, Manipur.
10. The Superintendent Estt. – II, High Court of Manipur.
11. The persons concerned.
12. The Concerned File/ Guard File/ Notice Board.

09/07/2021
REGISTRAR GENERAL
